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Defective Case Register from 2026-10-23 to 2026-10-23

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-CMP/49914/2026	RAJU KUMAR SATAPATHY	2026-10-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	D-BLAPL/32610/2026	AMIT KUMAR NATH	2026-10-23	1. Reference certificate is not correctly furnished. 2. The name of the P.S. mentioned at first Para of the petition is not correctly furnished. The name and address of the Victim and her relations name may be redacted from F.I.R.copy. 3. The unredacted F.I.R.Copy may be kept in sealed cover. 4. F.I.R. copy is not properly placed. 5.V.nama is not stamped properly. 6.P.S.name of the petitioner does not tally with that of Rejection order.
3	D-ABLAPL/32620/2026	ACHYUTANANDA PATTANAIK	2026-10-23	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
4	D-ABLAPL/32423/2026	PRASANTA KUMAR PANDA	2026-10-23	1. Whether 1st or 2nd.....A.bail application not mention. 2. No. of paragraph wrongly mention in Affidavit
5	D-WP(C)/49829/2026	DIPTI RANJAN BHOKTA	2026-10-23	Synopsis and date chart not correctly page marked.
6	D-ABLAPL/32800/2026	BANSHIDHAR SATAPATHY	2026-10-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.In book mark , Anx-1 not page marked. 2.The informant and her other details in Anx-1 be redacted and unredacted copy be kept in a sealed cover
7	D-ABLAPL/32433/2026	SUSMITA PATTNAIK	2026-10-23	1. C.T Case no. mismatch between cause title and prayer and at page no. 2
8	D-ITA/50214/2026	BRUNDABAN ROUT	2026-10-23	date of judgement wrong at index, book mark, IA, entire petition , date reg.- receive order not furnished in being aggrieved
9	D-WP(C)/49828/2026	AJAYA KUMAR MOHARANA	2026-10-23	Synopsis not correctly page marked.
10	D-WP(C)/50425/2026	KAJAL SAHOO	2026-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	D-WP(C)/50549/2026	PRASANNA KUMAR RATH	2026-10-23	1.date chart Sl.no.6 not complete.
12	D-BLAPL/32602/2026	JAYADEBA BEHERA	2026-10-23	1. Name and Address of the Petitioner as mentioned in the Bail Application is not matching with the V. nama
13	D-BLAPL/32593/2026	KIRAN KUMAR PATEL	2026-10-23	1. In Date Chart, the date of FIR is wrong.

14	D-CMP/49991/2026	NETRANANDA BISWAL	2026-10-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
15	D-CMP/49993/2026	SOMA PATNAIK	2026-10-23	all parties in c.s not made party in present case
16	D-WP(C)/49833/2026	KAILASH CHANDRA MISHRA	2026-10-23	1-COURT FEE IS DEFICIENT. 1.Court fee of Rs.24/-to be paid as five petitioners in the writ petitition. 2.Synopsis and date chart not correctly page marked. 3.Writ petition not correctly page marked.
17	D-RSA/47618/2026	PRASANNA KUMAR MOHANTY	2026-10-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
18	D-CMP/50560/2026	RAJU KUMAR SATAPATHY	2026-10-23	10.II.Subject Code incorrectly Mentioned
19	D-CRLMC/32269/2026	BIBHUTI BHUSAN ROUT	2026-10-23	1.annx.5 not legible.2.name of informant appearing in cause title and annexture be redacted and unredacted copy of same be kept in closed cover.3.Photograph of informant be kept in closed cover. 10.II.Subject Code incorrectly Mentioned
20	D-BLAPL/32686/2026	SUJIT KUMAR SWAIN	2026-10-23	1. The name of the Lower Court mentioned on Cause Title and petition does not tally with that of Rejection order.
21	D-MATA/50087/2026	SAMARENDRA MOHANTY	2026-10-23	1.Period of Delay 12 days
22	D-WP(C)/50421/2026	KAJAL SAHOO	2026-10-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	D-ABLAPL/32442/2026	KHIROD KUMAR SWAIN	2026-10-23	1. Reference certificate not properly furnished.
24	D-CMP/49973/2026	GANESH PRASAD SAMAL	2026-10-23	party in impugned notice not made party in present case, further SR
25	D-RSA/47464/2026	ABHILASH MISHRA	2026-10-23	1.Court Fee Rs.2834.25 Payable,Claiming for exemption.Caste Certificate Not Filed.
26	D-ABLAPL/32618/2026	DIBYA JYOTI SAHOO	2026-10-23	1. In the Declaration part of the Affidavit, Paragraph shall be from 1 - 9 instead of 1 -10. Further, the Deponent shall be identified by the Ld. Advocate not the minor Petitioner.
27	D-BLAPL/32613/2026	SUSHANTA KUMAR JOSHI	2026-10-23	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
28	D-RSA/47325/2026	PRASANTA KUMAR SATAPATHY	2026-10-23	1.Court Fee Rs.5685/- Payable,Paid Rs.15/- only.D.C.Fee of Rs.5670/- to be Paid. 2. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
29	D-ABLAPL/32645/2026	RAKESH BEHERA	2026-10-23	1. The date of execution of V.nama has not been furnished.

30	D-CONTAC/24313/2026	SANJEEV UDGATA	2026-10-23	1.Receipt showing copy on A.G. not served 2.Code not correctly furnished 3. Synopsis Date chart not filed.
31	D-BLAPL/32594/2026	SASANKA SEKHAR PAIKRAY	2026-10-23	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. 30.II.Petition not correctly addressed to Honorable Court
32	D-WP(C)/50093/2026	RABINDRA KUMAR SAHOO	2026-10-23	1.Petitioner No.1 not properly represented and his age and father name not furnished.2.Question of maintainability of Writ Petition in view of nature of prayer it appears P.I.L.in nature.
33	D-BLAPL/32419/2026	ANIMESH MOHANTY	2026-10-23	1. Synopsis and Dates and Events shall be furnished separately. 2. The details of the earlier BLAPL and date of disposal shall be mentioned in the Ref. Certificate. Further, a copy of earlier Bail Application is required to be furnished as per Standing Order No. 1 of 2024 of the Court. 3. The Deponent has not been authorised to swear in the Affidavit.
34	D-BLAPL/32557/2026	BISWAJIT PARIDA	2026-10-23	1.Reference certificate is not correctly furnished. 2.The name and address of the Victim may be redacted from petition and F.I.R.copy and statement. 3.The unredacted F.I.R.copy and statement may be kept in sealed cover. 4. Annexure 3 may be kept in sealed cover(page Nos.14 to 18)
35	D-ABLAPL/32510/2026	JAYANTA KUMAR MAJHI	2026-10-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. In para-2 of page no-2 village Madhupur be redacted.
36	D-ABLAPL/32648/2026	PRIYA RANJAN SINGH	2026-10-23	1. Reference certificate is not correctly furnished
37	D-CRLMC/32262/2026	RAMDAS ACHARY	2026-10-23	1.Occupation of deponent not furnished.
38	D-BLAPL/32418/2026	SIDHARTHA MISHRA	2026-10-23	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
39	D-WP(C)/49720/2026	ASIT KUMAR CHAUDHURY	2026-10-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i)Index not properly page marked.ii) As per Index annexure-5 not filed.iii) Petition not page marked after page no. 18. iv) Paragraph no. mentioned in affidavit of I.A. not correct.v) For further S,R. after removal of defect.
40	D-ABLAPL/32615/2026	JAGABANDHU SAHU	2026-10-23	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the

				Cause Title as per Standing Order No. 1 of 2024 of the Court
41	D-ABLAPL/32424/2026	PRASANTA KUMAR PANDA	2026-10-23	1. Whether 1st or 2nd.....A.bail application not mention.
42	D-ABLAPL/32541/2026	JITENDRA SAMANTARAY	2026-10-23	12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. i) Occupation in affidavit not furnished
43	D-MATA/50297/2026	SOUMYA JYOTI BISWAL	2026-10-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED further SR after filling of c copy
44	D-CRLA/26874/2026	BIJAYA KUMAR ROUTRAY	2026-10-23	2 Name of informant/victim/Relatives / School/ college address to be redacted from Annex-1 and page -35 and 36
45	D-ABLAPL/32644/2026	DIGAMBAR SETHI	2026-10-23	1. Reference certificate is not correctly furnished. 2. V.nama is not stamped properly.
46	D-BLAPL/32619/2026	PULLIN MARTHA	2026-10-23	1. Reference certificate is not correctly furnished.
47	D-ABLAPL/30394/2026	KURESH PRASAD DASH	2026-10-23	31-As per standing order the details of victim/informant shall not be mentioned in the petition. In page no.26 Ramkali Sahu be redacted.
48	D-MATA/49871/2026	SUKANTA KUMAR NAYAK	2026-10-23	Period of Delay 66 days
49	D-WP(C)/49850/2026	MANOJA KUMAR KHUNTIA	2026-10-23	1.Title of petitioner mismatch with Affidavit and declaration.
50	D-WP(C)/49772/2026	PRAJNA SARITA MOHANTY	2026-10-23	10.I.Subject Code Not Furnished .
51	D-ABLAPL/32646/2026	SARAT CHANDRA MEKAP	2026-10-23	1. Reference certificate is not correctly furnished. 2.The name and address of the Victim and her relations name may be redacted from petition and F.I.R.copy. 3. The unredacted F.I.R.copy may be kept in sealed cover.
52	D-CRLREV/31513/2026	UMAKANTA BARIK	2026-10-23	Vig copy to be served. 2.Vig. party not mentioned in O.p